

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4504
ANSWERED ON:03.05.2012
DRI LOAN FOR IAY HOUSES
Pathak Shri Harin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether loan under Differential Rate of Interest (DRI) is admissible to construct Indira Awas Yojana (IAY) houses;
- (b) if so, the details thereof;
- (c) whether the Government is considering to extend the DRI Scheme to BPL beneficiaries of housing assistance scheme of the State Government;
- (d) if so, the details thereof;
- (e) whether the Government proposes to enhance the loan amount admissible for IAY houses; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Yes Sir. An Indira Awaas Yojana (IAY) beneficiary can borrow top up loan up to Rs. 20,000/- under Differential Rate of Interest (DRI) Scheme from any Nationalized Bank at 4% interest per annum in addition to unit assistance under IAY.

(c)to(f): At present, no decision has been taken for extension of DRI Scheme to BPL beneficiaries of housing assistance schemes of State Governments and enhancement of loan amount admissible for IAY houses. However, the Working Group on Rural Housing set up by the Planning Commission for formulation of 12th Five Year Plan has recommended increase in loan amount under DRI to Rs.50,000/- in its report submitted to the Planning Commission on 13/10/2011.